

**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-2027/2017

New Delhi, this the 02nd day of June, 2017.

**Hon'ble Mr. Shekhar Agarwal, Member (A)
Hon'ble Mr. Raj Vir Sharma, Member (J)**

Urvashi Sahani, D/o N.C. Sahani,
Aged 36 years,
R/o RZC, 2nd Floor, Backside, Jeevan Park,
Uttam Nagar,
New Delhi-110059.

...

Applicant

(through Sh. E.J. Verghese)

Versus

1. Union of India through the Secretary,
Ministry of Railways,
Rail Bhawan,
Govt of India,
New Delhi-110011.

2. The General Manager,
Northern Railway,
Baroda House,
New Delhi-110011.

3. The Divisional Railway Manger,
State Entry Road,
New Delhi-110011.

... Respondents

ORDER (ORAL)

Mr. Shekhar Agarwal, Member (A)

After arguing for some time, learned counsel for the applicant seeks to withdraw this OA with liberty to file MA for execution.

2. OA is accordingly dismissed as withdrawn with liberty as prayed.

(Raj Vir Sharma)
Member (J)

(Shekhar Agarwal)
Member (A)

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